

High Court of Jharkhand, Ranchi

Office Order No. 54 /Accts.

Dated : 25.02.22

The Hon'ble Court has been pleased to resume functioning of High Court of Jharkhand through physical mode as well as virtual mode with effect from 28.02.2022(Monday) by strictly following Covid Protocol and the Standard Operating Procedure (S.O.P.) notified vide Office Order no 286/Accts. Dated 01.10.2021 by this Court for physical hearing in the following manner:-

- (i) Every week there will be Physical Court for three days i.e. on Monday, Tuesday and Thursday, and
- (ii) The Court will be held in Virtual mode for two days i.e. on Wednesday and Friday.


(Mohammad Shakir)

Registrar General

Memo No. 220 /Accts.

Dated : 25/02/2022

Copy forwarded to the Advocate General, State of Jharkhand, Ranchi/ the Chairman, Jharkhand State Bar Council, Ranchi/ President/Secretary, Advocates' Association, High Court of Jharkhand Ranchi / President /Secretary, Bar Association, High Court of Jharkhand Ranchi/ President /Secretary, Lawyers' Association, High Court of Jharkhand, Ranchi for information and necessary action.